

**DIVISION BENCH**

**O-151**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1663(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC, WB & MAGESTIC COMPLEX PVT LTD.		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances**

For the Petitioner

Mr. Rahul Sarkar, Advocate

**ORDER**

Mr. Rahul Sarkar, Ld. Counsel for the applicant present.

The appellant is directed to serve notice of the Petition on the company as mandated by the Proviso to Section 252(1) of the Companies Act, 2013 and necessary affidavit of compliance shall be filed in this regard.

List this matter on 07.05.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**